

WRIT PETITION (CONT. CASE CIVIL)

FILING NUMBER: 2698/2020

SUNIL KUMAR : PETITIONER

Vs

JHARKHAND VIDYUT URJA VIKAS NIGAM LTD. AND ORS.

: RESPONDENTS

BENCH : S.J

CAVEAT: N/A

CFS:

PETITION : N/A

AFIDAVIT : 20/-

VAKALATNAMA: 30/-

DEFECT IF ANY :

1. Case no. and date on cause title page may be verified or corrected.
2. Copy may be served to respondent no. 1 to 5.
3. Respondent no. 1 to 5 may be made party by name.
4. Annex 2 may be certified to be true.
5. Date in para 5, synopsis may be verified or corrected as per Annex 2.

Saket Kumar Singh  
16/06/2020.